

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1291**  
TO BE ANSWERED ON FRIDAY - 06/02/2026

**LEGAL AID SERVICES AND ACCESS TO JUSTICE IN TELANGANA**

1291. **SHRI ARVIND DHARMAPURI:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of beneficiaries provided legal aid in Telangana during the last five years, district-wise;
- (b) the number of legal services clinics, Lok Adalats and mediation centres conducted and the outcomes thereof;
- (c) whether the Government has assessed improvements in access to justice in rural and disadvantaged regions;
- (d) if so, the findings thereof; and
- (e) whether any special expansion of legal aid infrastructure is proposed for Telangana, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) The details of beneficiaries provided legal aid in Telangana during the last five years, are at **Annexure-A**.
- (b) The number of Legal Services Clinics functional and persons provided legal assistance in the State of Telangana during the last five financial years are as follows: -

Year	Number of Legal Service Clinics	Number of Persons provided Legal Assistance
2021-22	383	3,307
2022-23	383	8,406
2023-24	234	13,486
2024-25	234	21,141
2025-26 (upto November, 2025)	314	11,424

Details of cases disposed of through Lok Adalats (including National and State Lok Adalats) in the State of Telangana during the last five years are as follows: -

<b>Year</b>	<b>Pre-litigation Cases</b>	<b>Pending Cases</b>	<b>Total Cases Disposed of</b>
2021	78,666	2,80,686	3,59,352
2022	64,185	15,57,067	16,21,252
2023	37,87,275	19,93,608	57,80,883
2024	1,24,96,322	22,60,797	1,47,57,119
2025	35,11,386	27,85,154	62,96,540

Details of cases settled through Mediation in the State of Telangana during the last five years are as follows: -

<b>Year</b>	<b>Number of cases settled through Mediation</b>
2021	627
2022	618
2023	650
2024	699
2025	1,245

(c) to (e): The National Legal Services Authority (NALSA) is a statutory body established under the Legal Services Authorities (LSA) Act, 1987. NALSA regularly conducts review meetings with State Legal Services Authorities (SLSAs) to assess the impact of legal aid services. Simultaneously, all-India meetings of legal services authorities are held to evaluate the overall functioning of legal services institutions. During these meetings, officials from State and District Legal Service Authorities provide valuable feedback on the effectiveness of legal aid services.

The Government of India is implementing a Central Sector Scheme, Legal Aid Defense Counsel System (LADCS) Scheme across the Country including Telangana through NALSA with an aim to provide free legal aid in criminal matters to the beneficiaries eligible under Section 12 of the LSA Act, 1987. As on 30<sup>th</sup> December 2025, Legal Aid Defense Aid Counsel (LADC) offices are functional in 33 districts in the State of Telangana with 141 full time Defence Counsels to provide dedicated legal representation from early stages of criminal cases till the appellate stage.

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**Statement referred to in reply to Lok Sabha Unstarred Question No. 1291 for answer on 06.02.2026 regarding – Legal Aid Services and Access to Justice in Telangana.**

Statement showing the number of persons benefitted through Legal Aid in the State of Telangana during the years 2021 to 2025.							
Sl. No	District Legal Services Authority	2021	2022	2023	2024	2025	Total
1	Adilabad	129	157	156	266	1,007	<b>1,715</b>
2	Bhadradri Kothagudem	0	0	647	843	1,015	<b>2,505</b>
3	Bhupalapally	0	0	0	0	11	<b>11</b>
4	Bhuvanagiri	0	0	81	84	112	<b>277</b>
5	City Civil Courts Legal Services Authority, Hyderabad	511	711	827	959	723	<b>3,731</b>
6	Hanamkonda	0	0	45	34	74	<b>153</b>
7	High Court Legal Services Committee, Hyderabad.	506	793	628	1,591	1,490	<b>5,008</b>
8	Jagtial	0	0	10	6	23	<b>39</b>
9	Jangaon	0	0	49	24	27	<b>100</b>
10	Jogulamaba Gadwal	0	0	3	4	20	<b>27</b>
11	Kamareddy	0	0	62	68	99	<b>229</b>
12	Karimnagar	1,185	1,579	905	1,074	948	<b>5,691</b>
13	Khammam	309	1,332	1,506	2,837	2,236	<b>8,220</b>
14	Kumurambheem Asifabad	0	0	36	74	127	<b>237</b>
15	Mahabubabad	0	0	39	45	72	<b>156</b>
16	Mahabubnagar	0	0	3,041	2,984	4,557	<b>10,582</b>
17	Mancherial	0	0	30	44	45	<b>119</b>
18	Medak	835	1,353	96	231	413	<b>2,928</b>
19	Medchal Malkajgiri	0	0	104	197	267	<b>568</b>
20	MLSA, Hyderabad	410	4,063	1,276	339	737	<b>6,825</b>
21	Mulugu	0	0	42	28	14	<b>84</b>
22	Nagarkurnool	0	0	162	100	138	<b>400</b>
23	Nalgonda	179	274	267	243	238	<b>1,201</b>
24	Narayanpet	0	0	7	60	51	<b>118</b>
25	Nirmal	0	0	96	160	239	<b>495</b>
26	Nizamabad	94	159	211	142	656	<b>1,262</b>
27	Peddapalli	0	0	41	96	108	<b>245</b>

28	Ranga Reddy	1,257	846	1,979	1,027	1,168	<b>6,277</b>
29	Sanga Reddy	0	0	712	1,075	1,291	<b>3,078</b>
30	Siddipet	0	0	19	109	364	<b>492</b>
31	Sircilla	0	0	28	125	180	<b>333</b>
32	Suryapet	0	0	36	78	330	<b>444</b>
33	Vikarabad	0	0	66	65	146	<b>277</b>
34	Wanaparthy	0	0	35	165	496	<b>696</b>
35	Warangal	75	176	75	65	778	<b>1,169</b>
	Total	<b>5,490</b>	<b>11,443</b>	<b>13,317</b>	<b>15,242</b>	<b>20,200</b>	<b>65,692</b>